Declaration or Assets and Liabilities

2015 2000 1 I, Kailash Kumar son/daughter/wife of Let-Doman Ram A.S.P service and aged 52. Years, belonging to 3.1 presently working as Office Attendent Sweeter given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| SI. No. | Description | Self | Spouse name (s) | Dependant-1 | Dependant-2 | Dependant-3 |
|------------|---|---------------------------------|--------------------------|--------------------|-------------|-------------|
| (i) | Cash | 600 | Richa Kumori | Amit Kun 2000 | Adit Kur. | A Kash Kum |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | | 5000- | 1000- | 1200 - | 900 — |
| (iii) | Bonds, Debentures and shares in Companies | Nil | Nil | Nil | Nil | Nil |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | L. 1. C. 4.50000 P 25.000 | Nil | Kil | Nil | Nil |
| (v) | Motor Vehicles (details of make, etc.) | Nil | pul | Shine,H motorcy | Nil | Nil |
| (vi) | Jewellery (give details of weight and value) | Hil | Gold 30 GM 250,000 | Hil | Mil | Nil |
| (vii) | Other assets, such as values of claims / interests | Mil | Mil | Nil | Nil | Nil |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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also have

[Note: Properties in joint ownership indicating the extent of joint ownership will to be indicated]

| SI. No. | Description | Self | Spouse name (s) | Dependant-1 | Dependant-2 | Dependant-3 |
|------------|---|------|-----------------|-------------|-------------|-------------|
| (i) | Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | Nil | Kil | Nil | Nil | Nel |
| (ii) | Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | | Nil | Kil | Nil | Nil |
| (iii) | Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | Nil | Nil | Hil | Nil | Kil |
| (iv) | Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value Batura Patra 1. S. Kattha 18,00000 | | Nil | Nil | Pil | Nil |
| (v) | Other (such as interest in property) | Hil | Hil | Mil | Nil | Nil |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

| SI. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as | |
|------------|---|---|-----------------------|--|
| (a) | (i) Loans from Banks | SBI Home Loan | 22,00000- | |
| | (ii) Loans from financial institutions | | Retaid 700000 - | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | Nil | Due -15,00000- | |
| | (b) dues to departments dealing with supply of water | Nil | Nil | |
| | (c) dues to departments dealing with supply of electricity | Nil | Nil | |

| | | (d) dues to departments dealing with telephones | Nil | Nil |
|-----|-------|---|------------|-----|
| | | (e) dues to departments dealing with governments transport (including aircraft and helicopters) | Nil | Nil |
| | | (f) Other dues, if any | Nil | MSL |
| (b) | (i) | Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | BWW7K9093A | Nil |
| | (ii) | Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.] | Nil | Nil |
| | (iii) | Sales Tax [Only in case of proprietary business] | Nil | Nil |
| | (iv) | Property Tax | Nil | |

| C Personal Detail | | |
|-------------------|----|---|
| GPF/CPF/PRAN No. | :- | PTS BLA-1120 |
| Gender | :- | M (M/F) |
| Date of Birth | :- | 0 6 0 1 1 9 7 1 (DD/MM/YYYY) |
| Class/Group | 1- | C (A/B/C) |
| Cadre | :- | C |
| | | (Full Name e.g. B.A.S Bihar Administrative Service, |
| | | B.S.S.:- Bihar Secretariat Service etc.) |
| Home District | :- | Patra |
| | | I I to The arm to the heat of my knowledge and beli |

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Signature:

Name of Employee: Kailash Kumen. Designation: office Attenden Department: B. L. A.S. Palner

Place: Patre Date: 03-02 - 2023

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

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